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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

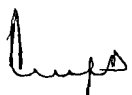
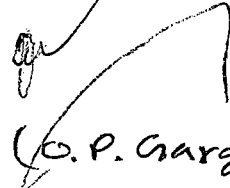
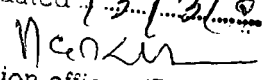
[C. APPLICATION NO. 192 OF 2001]

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
26-12-2001 Recd 26/12/2001 Recd 26/12/2001	Mr. J. K. Kaushik counsel for applicant, Mr. Anil Mehta, counsel for respondent, Mr. J. K. Kaushik states that in view of subsequent developments, this application does not survive. It is accordingly dismissed. No, order as to costs.  (A. P. Nagrath) Adm. member  (G. P. Garg) Vice chairman Part II and III destroyed In my presence on 25-5-07 under the supervision of section officer () as per order dated 13/12/07  Section officer (Records)